

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1719
TO BE ANSWERED ON 25TH NOVEMBER, 2016**

FSSAI

1719. DR. P. VENUGOPAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware that the Food Safety and Standards Authority of India (FSSAI) is planning to make new norms to make food more safer;
- (b) if so, the details thereof;
- (c) whether the FSSAI has held discussion with many groups in this regard; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a): Yes.
- (b): The Food Safety and Standards Authority of India(FSSAI) is mandated to lay down science based standards for articles of food. Accordingly, a number of new standards have been laid down by the FSSAI for various food items.
- (c) & (d): The new standards are laid down after following a rigorous process of examination by the Scientific Panels, the Scientific Committee and the FSSAI. The standards so developed are draft notified in the Gazette of India for seeking comments and suggestions of stakeholders. All such standards are also notified to the WTO for comments from other member countries. After scrutiny of the comments so received, the standards are finalized and notified in the Official Gazette.

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